

(c) Gluconate Ltd., suspended production of this drug from 15th October, 1980 with the approval of their Board. This has been ratified by the Government of West Bengal. Imports of this drug during 1980-81 (upto October, 1980) were to the extent of 134.79 Kg. Gluconate Ltd., themselves have asked for import of 200 Kg. upto April, 1981.

(d) According to the information furnished by the Government of West Bengal, the Company made profits in 1976 and 1977 and losses in 1978 and 1979. Since these facts are known, no Committee appears necessary.

Recruitment in Cochin Refinery

4758. SHRI DHARAMBIR SINHA : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Cochin Refineries Management made direct recruitment to supervisory cadre recently ; and

(b) whether it is a fact that many of them related to certain important persons of Government and Refinery ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (Shri P. C. SETHI) : (a) Yes, Sir.

(b) Enquiries now made by Cochin Refineries show relationship of three persons with persons in the State Government. None of them is related to any important persons in the Cochin Refinery. However, they were recruited on the basis of their qualifications and merit in open competition.

Doyang Hydel Project in Nagaland

4759. SHRI CHING WANG KONYAK : Will the Minister of ENERGY be pleased to state the latest position in regard to the implementation of the Doyang Hydel Project in Nagaland ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : The Project report of Doyang Hydel Project (3 × 35 MW) was received in the Central Electricity Authority in December 1980. The technical examination of the project report has been completed and will be put up or the consideration of the Central Electricity Authority shortly.

Measures to Implement the provisions of Official Languages Act in D.G.S. & D.

4760. SHRI KESHAO RAO PARDHI : Will the Minister of SUPPLY AND REHABILITATION be pleased to state :

(a) whether any unit has been created for Hindi work in the Directorate General of Supplies and Disposals ;

(b) if so, the number of employees therein and whether this strength is adequate ;

(c) whether in accordance with the provisions of Official Languages Act, entire work in the Directorate General of Supplies and Disposals is done in Hindi along with English and whether all the proformas, circulars, office orders etc are also issued in Hindi in this Department ; and

(d) if not, the reasons therefor and the measures being taken by the Directorate General for the implementation of the provisions of Official Languages Act ?